NAME OF THE CORPORATE DEBTOR: M/S. NEOASKA PHARMA PRIVATE LIMITED, DATE OF COMMENCEMENT OF CIRP – 01.04.2022, LIST OF CREDITORS AS ON 14.09.2022 LIST OF OPERATIONAL CREDITORS (OTHER THAN WORKMEN AND EMPLOYEES AND GOVERNMENT DUES)

S. No	Name of the Creditor	Details of Claim Received		Details of Claim admitted							Amount of any mutual	Amount of claim not	Amount of claim under	Remarks if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of Claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% Of voting share in CoC	continge nt claim	dues, that may be set-off	admitted	verificati on	
1.	Visakha Pharma City	NA	7,72,00,0 00	7,72,00,0 00	Utility Dues	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
2.	Integrated Cleanroom Technologie s Private Limited	NA	11,65,01, 649	7,87,61,2 60	Supply of goods and services	Nil	Nil	Nil	Nil	Nil	Nil	3,77,40, 389	Nil	Amt not admitted pertains to default interest which is not supported by a relevant clause in the purchase order.
3.	Afita Constructio ns Private Limited	NA	11,38,92, 975	9,51,28,8 02	Construc tion contract dues	Nil	Nil	Nil	Nil	Nil	Nil	1,87,64, 173	Nil	No supporting clause for interest.
4.	NVM Design & Contracts Private Limited	NA	1,43,16,8 22	93,54,899	Supply of goods and services	Nil	Nil	Nil	Nil	Nil	Nil	40,01,5 51	Nil	The amt not admitted has already been paid to the party as per books of accounts. Hence rejected the claim to that extent.
5.	Metrix Engineers	NA	1,11,69,9 07	82,13,167	Operatio nal Debt	Nil	Nil	Nil	Nil	Nil	Nil	29,56,7 40	Nil	Amt not admitted pertains to default interest which is not

S. No	Name of the Creditor	Details of Claim Received		Details of Claim admitted							Amount of any mutual	Amount of claim not	Amount of claim under	Remarks if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of Claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% Of voting share in CoC	nt claim dues, tha	dues, that may be	admitted	verificati on	
														supported by a relevant clause.
6.	Weldtech Engineers (India) Private Limited	NA	1,09,27,4 53	77,25,099	Supply of goods and services	Nil	Nil	Nil	Nil	Nil	Nil	32,02,3 54	Nil	Supporting documents for Rs. 10,27,342 not provided. No supporting clause for interest.
7.	Chandresh Cables	NA	61,53,898	44,22,852	Supply of goods and services	Nil	Nil	Nil	Nil	Nil	Nil	17,31,0 46	Nil	Amt not admitted pertains to default Interest which is not supported by a relevant clause in the purchase order
8.	Shakti Horman Private Limited	NA	28,87,772	28,87,772	Supply of goods and services	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
9.	R&A Associate	NA	4,34,553	4,34,553	Services	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
	Total		35,34,85, 029	28,41,28, 404	Nil	Nil	Nil	Nil	Nil	Nil	Nil	6,83,96, 253	Nil	Nil